

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General Camp at Srinagar)

Subject: Declaration of 13th April, 2026 (Monday) as "Non-Sitting Day"
for the Hon'ble High Court.

ORDER

No: 453 of 2026/RG

Dated: 25.03.2026

It is hereby notified for information of all the concerned that
13th April, 2026 (Monday) is declared as "*Non-Sitting Day*" for the Hon'ble
High Court and in lieu thereof 21st November, 2026 (Saturday) is declared as
"*Working Day*" for the Hon'ble High Court.

By Order.

Sd/
(M.K.Sharma)
Registrar General

No:11737-60/RG/NG

Dated: 25.03.2026

Copy of the above forwarded to :

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh
2. Secretary to Hon'ble Mr/Mrs. Justice _____
..... for information of their Lordships.
3. Director J&K State Judicial Academy, Jammu.
4. Registrar Vigilance, High Court of J&K and Ladakh, Jammu.
5. Registrar Rules, High Court of J&K and Ladakh, Jammu.
6. Registrar Judicial, High Court of J&K and Ladakh, Jammu/Srinagar
7. Registrar Computer (IT), High Court of J&K and Ladakh, Jammu
..... for information.
8. President, J&K High Court Bar Association, Jammu.
9. President Kashmir Advocates Association, Srinagar.
10. Administrative Officer, Advocate General Office, High Court of J&K and Ladakh, Srinagar
11. ✓ CPC (e-Courts) High Court of J&K and Ladakh, Jammu for information and with the request to
upload the same on the official website of the High Court.
12. In-Charge, Library, High Court Wing, Jammu Srinagar for keeping the record of the same.
13. Order file

25/3/26
Assistant Registrar (Admn.)